

(2020) 04 AHC CK 0020

Allahabad High Court (Lucknow Bench)

Case No: Misc. Bench No. 1892 Of 2007

Kalpataru Agro Forest
Enterprises (P) Ltd

APPELLANT

Vs

Union Of India And Ors

RESPONDENT

Date of Decision: April 20, 2020

Acts Referred:

Constitution Of India, 1950 " Article 226

Citation: (2020) 04 AHC CK 0020

Hon'ble Judges: Sudhir Agarwal, J; Virendra Kumar, J

Bench: Division Bench

Advocate: Jai Kumar Srivastava, Om Kumar, Manik Sinha, Amita Srivastava, Anand Dwivedi,
Neerav Chitravanshi

Final Decision: Dismissed

Judgement